

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 141
TO BE ANSWERED ON 02.02.2021**

INCOME CRITERIA FOR OBCS CREAMY LAYER

141. SHRI T.R. BAALU:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government proposes to revise the income criteria of Rs.8 lakhs per annum for the purpose of determining the Creamy Layer amongst Other Backward Classes (OBCs);
- (b) if so, the details thereof and the time by which the revision of Income criteria for OBCs would be implemented;
- (c) whether the National Commission for Backward Classes (NCBC) recommended enhancement of income limit from Rs.6 lakhs to 15 lakhs in 2015 itself; and
- (d) if so, taking into account the delay in implementation, whether the income ceiling would be raised to Rs.25 lakhs, in consonance with the trend of rise in GDP, inflation, per capita income, all round economic growth, rise in cost of living, increased costs of health care, transport and education?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) to (d): A proposal for revision of the income criteria for determining the Creamy Layer amongst the OBCs is under consideration of the Government, after due consultation with the National Commission for the Backward Classes.
